

(ii) Annual Report of the Minerals and Metals Trading Corporation of India Limited, New Delhi, for the year 1981-82 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-5878/83].

(c) (i) Review by the Government on the working of the Export Credit and Guarantee Corporation Limited, Bombay for the year 1981.

(ii) Annual Report of the Export Credit and Guarantee Corporation Limited, Bombay, for the year 1981 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (c) of item (1) above.

[Placed in Library. See No. LT-5879/83]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Basic Chemicals, Pharmaceuticals and Cosmetics Export Promotion Council, Bombay, for the year 1981-82 along with Audited Accounts.

(ii) A Copy of the Review (Hindi and English versions) by the Government on the working of the Basic Chemicals, Pharmaceuticals and Cosmetics Export Promotion Council, Bombay, for the year 1981-82.

[Placed in Library. See No. LT-5880/83]

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Trade Development Authority, New Delhi, for the year 1981-82 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Trade Development Authority, New Delhi, for the year 1981-82.

[Placed in Library. See No. LT-5881/83]

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Foreign Trade, New Delhi, for the year 1981-82 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Institute of Foreign Trade, New Delhi, for the year 1981-82.

[Placed in Library. See No. LT-5882/83]

NOTIFICATION UNDER COAST GUARDS ACT

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI K. P. SINGH DEO): I beg to lay on the Table a copy of the Coast Guard Officers (Technical) Recruitment Rules, 1982 (Hindi and English versions) published in Notification No. S.R.O. 254 in Gazette of India dated the 20th November, 1982 under subsection (3) of section 123 of the Coast Guard Act, 1978. [Placed in Library See No. LT-5883/83]

INDUSTRIAL AND LICENSING POLICY FOR COLOUR TELEVISION RECEIVER SETS

THE MINISTER OF STATE IN THE DEPARTMENT OF SCIENCE AND TECHNOLOGY, ATOMIC ENERGY, SPACE, ELECTRONICS AND OCEAN DEVELOPMENT (SHRI SHIVRAJ V. PATIL): I beg to lay on the Table a copy of the 'Industrial and Licencing Policy for Colour Television Receiver Sets (Hindi and English versions). [Placed in Library. See No. LT-5884/83]

ANNUAL REPORTS ETC. OF INSTITUTES OF HOTEL MANAGEMENT, CATERING AND NUTRITION, FOR 1981-82, OF INSTITUTE OF HOTEL MANAGEMENT, CATERING TECHNOLOGY AND APPLIED NUTRITION, BOMBAY, MADRAS, CALCUTTA, ETC. OF FOOD CRAFTS INSTITUTE, BANGALORE, ETC.

THE DEPUTY MINISTER IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT): I beg to lay on the Table: